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Title: Statement regarding status of implementation of the recommendations contained in the 6<sup>th</sup> Report of the Standing Committee on Energy on Demands for Grants (2010-11), pertaining to the Ministry of New and Renewable Energy.

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): I beg to lay this statement on the status of implementation of the recommendations contained in the 6<sup>U</sup> Report of the Standing Committee on Energy in pursuance of the direction 73 A of the Hon'ble Speaker Lok Sabha vide Lok Sabha Bulletin-Part-II dated 1 September 2004.

The 6<sup>th</sup> Report of the Standing Committee on Energy \ was presented to the Lok Sabha on 21<sup>st</sup> April 2010. The Report relates to the Examination of the Demands for Grants of the Ministry of New and Renewable Energy for 2010-11.

Action Taken Statement on the recommendations/observations contained in the 6<sup>th</sup> Report of the Committee had been sent to the Standing Committee on Energy on 5<sup>th</sup> July 2010.

There are 10 recommendations made by the Committee in the said Report where action is called for on the part of the Government. These recommendations pertain mainly to issues like utilization of budgetary allocations, achievements in the Grid-Interactive and off-Grid Distributed Renewable Power, Jawaharlal Nehru National Solar Mission, Renewable Energy for Rural Applications, Renewable Energy for North Eastern Regions and R&D in the field of Renewable Energy.

The present status of implementation of various recommendations made by the Committee is indicated in the Annexure to my statement, which is laid on the Tabic of House. I would not like to take the valuable time of the House to read out the contents of this Annexure. I would request that these may please be considered as read.

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